

National Company Law Tribunal


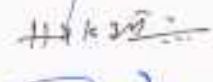
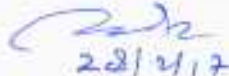
Allahabad Bench

CP NO 49/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE COMPANY: Jaypee Associates Ltd & Ors

SECTION OF THE COMPANIES ACT: U/S 391/394 of Company act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R. P. Agrawal	Adv.	Petitioner	
2.	HARSH K. Vaid	A R	Petitioner	
3.	M. K. Bagri	OL ALI	R.D (No. 1)	 28/2/17

Order dated 28.02.2017

CP No. 49/2016 Jaypee Associates Ltd & Ors

Shri R.P. Agrawal, Learned Senior Counsel for the petitioner filed copy of order passed by NCLAT, Bombay in transferor company scheme No. 338/17 arise out of Bombay High Court's Scheme Petition No. 881/16 connected with CSP for direction No. 772 of 2016 pronounced on 15.02.2017. In addition to the above, the counsel also provides a copy of NCLAT orders dated 08.12.2016 passed in company appeal (AT) No. 11 of 2016. Order is reserved. List the matter on 2<sup>nd</sup> march, 2017 (Afternoon) session.

  
SH. H.P. CHATURVEDI (Judicial Member)